

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF "SUWARNSPARSH GEMS AND JEWELLERY
LIMITED"

Sl.No.	Particulars	Details
1.	Name of corporate debtor	Suwarnsparsh Gems and Jewellery Limited
2.	Date of incorporation of corporate debtor	18.06.2009
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies- Mumbai
4.	Corporate Identity No. of corporate debtor	U36911MH2009PLC193415
5.	Address of the registered office and principal office (if any) of corporate debtor	10th Floor, Parekh Market 39, Jagannath Shankar Seth Road, Opera House, Mumbai 400004.
6.	Date of closure of Insolvency Resolution Process	15th February, 2021
7.	Liquidation commencement date of corporate debtor	15th February 2021 (Order received on 24th February, 2021)
8.	Name and registration number of the Insolvency Professional acting as the Liquidator	Birendra Kumar Agrawal IBBI/IPA-001/IP-P00564/2017-18/11040
9.	Address and e-mail of the liquidator, as registered with the Board	Birendra Kumar Agrawal, F-1901, Whispering Palms Xclusive, Lokhandwala Township, Akurli Road, Kandivali East, Mumbai 400 101. Email: bk@bhamaconsulting.com
10.	Address and e-mail to be used for correspondence with the liquidator	402, Corporate Annexe, Sonawala Road, Near Udyog Bhawan, Goregaon East, Mumbai 400063 bk@bhamaconsulting.com
11.	Last date for submission of claims	26 th March, 2021

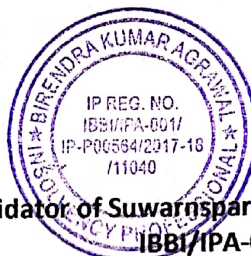
Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the "Suwarnsparsh Gems and Jewellery Limited" on 15th February, 2021 (Order received on 24th February 2021).

The stakeholders of "Suwarnsparsh Gems and Jewellery Limited" are hereby called up onto submit their claims with proof on or before 26th March, 2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

Date: 25th February, 2021

Place: Mumbai



Birendra Kumar Agrawal
Liquidator of Suwarnsparsh Gems and Jewellery Limited
IBBI/IPA-001/IP-P00564/2017-18/11040